



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.09.2024

NOTICE

Please take notice that the following matters adjourned in the Court – IV on 27.08.2024, 28.08.2024 & 29.08.2024 respectively, are as follows. The next dates of hearing in the matters are indicated below: -

Sl. No.	Case No.	Name of Parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 68 of 2023 & I.A. No. 271, 272, 470, 2601 of 2023 (PH)	Canara Bank Vs. GTL Infrastructure Ltd. With	27.08.2024	24.09.2024
2.	Comp. App. (AT) (Ins) No. 69 of 2023 & I.A. No. 274, 275 of 2023 (PH)	Canara Bank Vs. GTL Ltd.	27.08.2024	24.09.2024
3.	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023 (PH)	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA) With	28.08.2024	01.10.2024
4.	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023 (PH)	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	28.08.2024	01.10.2024

5.	Comp. App. (AT) (Ins) No. 187 of 2023 & I.A. No. 677, 678, 679 of 2023 (PH)	Uday J. Desai Vs. Bank of India & Anr.	28.08.2024	03.10.2024
6.	Comp. App. (AT) (Ins) No. 1355 of 2023 & I.A. 4815, 4816 of 2023 (PH)	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr. With	28.08.2024	04.10.2024
7.	Comp. App. (AT) (Ins) No. 939 of 2024 (PH)	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr.	28.08.2024	04.10.2024
8.	Comp. App. (AT) (Ins) No. 644 of 2020 (PH)	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	29.08.2024	15.10.2024
9.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 (PH)	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	29.08.2024	15.10.2024
10.	Comp. App. (AT) (Ins) No. 48 of 2021 (PH)	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	29.08.2024	15.10.2024
11.	Comp. App. (AT) (Ins) No. 847 of 2021 (PH)	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	29.08.2024	15.10.2024

12.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 (PH)	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	29.08.2024	15.10.2024
13.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 (PH)	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	29.08.2024	15.10.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)